

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR KDJ HOLIDAYSCAPES AND RESORTS LIMITED OPERATING IN HOTELS & LEISURE AT MUMBAI

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

| SL. | RELEVANT PARTICULARS | |
|-----|---------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. | Name of the corporate debtor along with PAN & CIN/ LLP No. | KDJ HOLIDAYSCAPES AND RESORTS LIMITED CIN:L74900MH1993PLC071710 |
| 2. | Address of the registered office | 228/5-B, AKSHAY MITTAL, MITTAL INDUSTRIAL ESTATE ANDHERI KURLA ROAD, MAROL, ANDHERI (EAST), Mumbai City, MUMBAI, Maharashtra, India, 400059 |
| 3. | URL of website | Not Applicable |
| 4. | Details of place where majority of fixed assets are located | Not Applicable |
| 5. | Installed capacity of main products/ services | Not Applicable |
| 6. | Quantity and value of main products/ services sold in last financial year | Not Applicable |
| 7. | Number of employees/ workmen | No employees |
| 8. | Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: | for details email us at cirp.kdjholidays@gmail.com |
| 9. | Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL: | Page 18 of https://www.mca.gov.in/Ministry/pdf/TheInsolvencyandBankruptcyofIndia.pdf |
| 10. | Last date for receipt of expression of interest | 04/04/24 |
| 11. | Date of issue of provisional list of prospective resolution applicants | 14/04/24 |
| 12. | Last date for submission of objections to provisional list | 19/04/24 |
| 13. | Date of issue of final list of prospective resolution applicants | 29/04/24 |
| 14. | Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants | 04/05/24 |
| 15. | Last date for submission of resolution plans | 03/06/24 |
| 16. | Process email id to submit Expression of Interest | cirp.kdjholidays@gmail.com |

Sd/-

Snehal Arvind Kamdar
For KDJ Holidayscapes & Resorts Ltd
IBBI/IPA-001/IP-P00415/2017-18/10738
AA1/10738/02/300625/106856

19/03/2024
MUMBAI

301-302, Poonam Pearls, Opposite to New India Colony,
Next to Himachal Society, Andheri West. Mumbai – 400 058.